

ITEM NO.15, 46 to 52 & 54 to 66 COURT NO.13 SECTION XVI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.10262/2025

[Arising out of impugned final judgment and order dated 30-01-2025  
in APO No. 106/2018 passed by the High Court at Calcutta]

PEPSICO INDIA HOLDINGS PRIVATE LIMITED Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS. Respondent(s)

IA No. 91248/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

WITH

SLP(C) No. 7295/2025 (XVI)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
66499/2025, FOR impleading party ON IA 98948/2025, FOR  
INTERVENTION/IMPLEADMENT ON IA 98948/2025, FOR INTERVENTION  
APPLICATION ON IA 99155/2025,  
FOR impleading party ON IA 102579/2025,  
FOR INTERVENTION/IMPLEADMENT ON IA 102579/2025,  
FOR impleading party ON IA 102809/2025,  
FOR INTERVENTION/IMPLEADMENT ON IA 102809/2025, IA No. 66499/2025 -  
EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.  
99155/2025 - INTERVENTION APPLICATION, IA No. 98948/2025 -  
INTERVENTION/IMPLEADMENT, IA No. 102809/2025 -  
INTERVENTION/IMPLEADMENT, IA No. 102579/2025 -  
INTERVENTION/IMPLEADMENT,

SLP(C) No. 11038/2025 (XVI)  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
70848/2025, FOR APPLICATION FOR PERMISSION ON IA 71727/2025  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
99691/2025, IA No. 71727/2025 - APPLICATION FOR PERMISSION, IA No.  
70848/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA

**No. 99691/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**SLP(C) No. 11002/2025 (XVI)**

**IA No. 91431/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 91433/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 92842/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**Diary No.17992/2025 (XVI)**

**FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 88714/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 88715/2025, IA No. 88715/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 88714/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

**SLP(C) No. 10740/2025 (XVI)**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 96537/2025, IA No. 96537/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 11005/2025 (XVI)**

**IA No. 96132/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**SLP(C) No. 11009/2025 (XVI)**

**IA No. 95069/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**SLP(C) No. 11010/2025 (XVI)**

**Diary No(s). 19616/2025 (XVI)**

**FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 96421/2025 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 96423/2025, FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 96424/2025, IA No. 96424/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 96423/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 96421/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

**Diary No.19995/2025 (XVI)**

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 97552/2025, FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 97554/2025, FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 97558/2025, IA No. 97554/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 97552/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 97558/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20064/2025 (XVI)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 99106/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 99108/2025, FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 99111/2025, IA No. 99108/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 99111/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 99106/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20142/2025 (XVI)

IA No. 99506/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 99503/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20284/2025 (XVI)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 99244/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 99246/2025

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 99251/2025

IA No. 99246/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 99251/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 99244/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20289/2025 (XVI)

FOR

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 97769/2025

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 97771/2025

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 97773/2025

IA No. 97773/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 97771/2025 - PERMISSION TO FILE ADDITIONAL

**DOCUMENTS/FACTS/ANNEXURES**

**IA No. 97769/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)  
Diary No(s). 20324/2025 (XVI)**

**IA No. 100992/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT**

**IA No. 100993/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES**

**IA No. 100991/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)  
Diary No(s). 20586/2025 (XVI)**

**IA No. 100943/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT**

**IA No. 100945/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES**

**IA No. 100944/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)  
Diary No(s). 20683/2025 (XVI)**

**IA No. 100950/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT, IA No. 100949/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES, IA No. 100951/2025 - PERMISSION TO FILE  
PETITION (SLP/TP/WP/..)**

**SLP(C) No. 11360/2025 (XVI)**

**IA No. 100984/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES**

**Diary No(s). 20727/2025 (XVI)**

**IA No. 100939/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT, IA No. 100938/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES, IA No. 100937/2025 - PERMISSION TO FILE  
PETITION (SLP/TP/WP/..)**

**Diary No(s). 20807/2025 (XVI)**

**IA No. 100963/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT, IA No. 100964/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES, IA No. 100962/2025 - PERMISSION TO FILE  
PETITION (SLP/TP/WP/..)**

**SLP(C) No. 11008/2025 (XVI)**

**IA No. 94325/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES**

**Diary No(s). 20953/2025 (XVI)**

IA No. 100980/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 100979/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 100981/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20433/2025 (XVI)

IA No. 102278/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 102276/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 102282/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 21323/2025 (XVI)

IA No. 102387/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 102386/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 102389/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

with  
ITEM NO 46

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20743/2025

WITH

ITEM NO.47

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20958/2025

IA No. 105871/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 105875/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH ITEM NO.48

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20981/2025  
FOR ADMISSION

IA No. 106178/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH

Diary No(s). 20980/2025 (XVI)  
FOR ADMISSION, IA No. 106024/2025 - PERMISSION TO FILE PETITION  
(SLP/TP/WP/..)

Diary No(s). 21880/2025 (XVI)  
IA No. 105213/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT, IA No. 105211/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES IA No. 105214/2025 - PERMISSION TO FILE  
PETITION (SLP/TP/WP/..)

Diary No(s). 21651/2025 (XVI)

IA No. 104433/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT, IA No. 104432/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES,  
IA No. 104435/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 21586/2025 (XVI)  
FOR ADMISSION  
IA No. 105759/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20730/2025 (XVI)  
IA No. 104896/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT, IA No. 104899/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES, IA No. 104897/2025 - PERMISSION TO FILE  
PETITION (SLP/TP/WP/..)

Diary No(s). 21061/2025 (XVI)  
FOR ADMISSION  
IA No. 105133/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

with ITEM NO.49

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21009/2025

IA No. 106460/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 106458/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

with

ITEM NO.50

Petition(s) for Special Leave to Appeal (C) No(s). 11830/2025

----- FOR ADMISSION and I.R.

**WITH**  
**SLP(C) No. 11824/2025 (XVI)**  
**FOR ADMISSION**

with

**ITEM NO.51**  
**SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21588/2025**  
**IA No. 105170/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

with

**ITEM NO.52**  
**SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21589/2025**  
**IA No. 106248/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

**WITH**

**ITEM NO.54**  
**SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 22033/2025**  
**IA No. 107575/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

**WITH**

**ITEM NO.55**  
**SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 22036/2025**  
**IA No. 107278/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

with

ITEM NO.56

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 22129/2025

IA No. 106552/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 106551/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 106556/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH

ITEM NO.57

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20796/2025

WITH

ITEM NO.58

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20795/2025

WITH

ITEM NO.59

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21297/2025

IA No. 108378/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH

ITEM NO.60

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21299/2025

IA No. 108605/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

ITEM 61

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21300/2025 IA No. 108563/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH

ITEM 62

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21337/2025

ITEM NO. 63

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21338/2025

with

ITEM NO.64

SPECIAL LEAVE PETITION (CIVIL) Diary No. 21341/2025  
IA No. 108624/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..) WITH

ITEM NO.65

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21342/2025  
IA No. 108676/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH

ITEM NO.66

SPECIAL LEAVE PETITION (CIVIL) Diary No.21344/2025

Date : 29-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) : Mr. Tarun Gulati, Sr. Adv.  
Mr. Balbir Singh, Sr. Adv.  
Mr. Manish Mishra, Adv.  
Mr. Joybrata Misra, Adv.  
Mr. Shubh Dixit, Adv.  
Ms. Dhvani Vyas, Adv.  
Mr. Devansh Garg, Adv.

Ms. Avni Sharma, Adv.  
Mr. Dheeraj Nair, AOR

Mr. H. D. Thanvi, Adv.  
Mr. Nikhil Kumar Singh, Adv.  
Mr. Achal Singh Bule, Adv.  
Mr. Rishi Matoliya, AOR

Mr. Kavın Gulati, Sr. Adv.  
Mr. Arvind Datar, Sr. Adv.  
Mr. S Ganesh, Sr. Adv.  
Mrs. Vanita Bhargav, Adv.  
Mr. Sanjeev Kumar Kapoor, Adv.  
Mr. Aakash Bajaj, Adv.  
Mr. Arvind Baheti, Adv.  
Mr. Rahul Dhanuka, Adv.  
Ms. Prerona Banerjee, Adv.  
Ms. Sania Abbasi, Adv.  
Mr. Rohit Dhiman, Adv.  
Ms. Sreeja Chakraborty, Adv.  
M/s Khaitan & Co., AOR

Mr. Rupender Sinhmar, Adv.  
Mr. Karan Sachdev, Adv.  
Ms. Shivali Shah, Adv.  
Mr. Naman Tandon, AOR

Mr. Ramendra Mohan Patnaik, AOR  
Mr. Sujit Ghosh, Sr. Adv.  
Mr. Avra Majumdar, Adv.  
Mr. Supratik Sarkar, Adv.  
Ms. Alisha Das, Adv.  
Ms. Elina Dey, Adv.

Mr. Pratyush Jhunjhunwala, Adv.  
Mr. Uttam Sharma, Adv.  
Mr. Saurav Gupta, AOR

Mr. Amlan Kumar Ghosh, AOR  
Mr. Akshat Aggarwal, Adv.  
Mr. Mukesh Kumar, Adv.  
Mr. Srajan S. Kulshrestha, Adv.  
Mr. Shashank Gusain, Adv.

Mr. Saurabh Bagaria, Adv.  
Ms. Komal Mundhra, AOR  
Mr. Rites Goel, Adv.  
Mr. Indranil Banerjee, Adv.  
Mr. Aniket Bhattacharyya, Adv.  
Mr. Saurabh Agrawal, Adv.  
Mr. Rishay Raj, Adv.  
Mr. Ashutosh Singh Rana, Adv.

Mr. Kamaldeep Dayal, Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Rishi Agarwal, Adv.  
Mr. Avishkar Singhvi, Adv.  
Mr. Victor Das, Adv.  
Mr. Vipul Singh, Adv.  
Ms. Anwasha Padhi, Adv.  
Ms. Sakshi Raman, Adv.  
Mr. Himanshu Mishra, Adv.  
Mr. E. C. Agrawala, AOR

Mr. Rohit Dutta, Adv.  
Mr. Anil Dugar, Adv.  
Ms. Priyata Chakraborty, Av.

Mr. Swarnendu Chatterjee, Adv.  
Mr. Nilay Sengupta, Adv.  
Ms. Deepakshi Garg, Adv.  
Ms. Harshita Rawat, Adv.

For Respondent(s) : Mr. Rajesh Dwivedi, Sr. Adv.  
Mr. Rakesh Dwivedi, Sr. Adv.  
Mr. Kalyan Bandopadhyay, Sr. Adv.  
Mr. Kunal Mimani, AOR  
Mr. Prashant Alai, Adv.  
Ms. Afshaa Hakim, Adv.

Mr. Bharat Raichandani, Adv.  
Mr. Aneesh Mittal, AOR  
Mr. Deepak Kochhar, Adv.  
Ms. Komal Mittal, Adv.

Mr. Shreedhar Gaggar, Adv.  
Mr. Pulkit Agarwal, AOR  
Mr. Anubhav Lamba, Adv.

Mr. Animesh Kumar, AOR  
Mr. Nishant Kumar, Adv.  
Dr. Sumit Kumar, Adv.  
Ms. Aprajita, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List all these matters tomorrow i.e. 30.4.2025 at 10.30 A.M.

(CHANDRESH)  
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)  
COURT MASTER (NSH)